GOVERNMENT OF INDIA

MINISTRY OF PANCHAYATI RAJ

LOK SABHA

UNSTARRED QUESTION NO. †340

ANSWERED ON 22/07/2025

PROPOSAL TO COMPUTERISATION OF ALL PANCHAYATS

†340. SMT. MANJU SHARMA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government is implementing schemes to ensure adequate infrastructural facilities in the gram panchayats in the country, if so, the details thereof;

(b) whether the Government proposes to computerise all the panchayats and make online provision of services;

(c) if so, the details thereof and financial allocation made by the Government for this purpose during the last three years and in the current year;

(d) whether the computerisation intiatives includes latest technology/software/internet connectivity and these are being upgraded from time to time in keeping with the changing software; and

(e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(Prof. S.P. SINGH BAGHEL)

(a)   Local Self Government and Village Administration being the State subject under the 7th Schedule of the Constitution, the primary responsibility for infrastructure development, including computerization, in Panchayats lies with States/UTs.   However, under the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), the Ministry of

Panchayati Raj (MoPR) supplements the efforts of states and UTs in building Panchayat infrastructure, at a limited scale, with particular focus on the North Eastern States. Under this Scheme, the Ministry provides assistance for key infrastructure elements within Panchayats, including the Panchayat Bhawan, Co-location of Common Service Centre (CSC), and Computers and peripherals. States can also utilize funds from various sources, viz. the 15th Finance Commission, State Finance Commission (SFC), Own Source Revenue (OSR), and any other resources available with the Gram Panchayats, to support their infrastructure needs. Further, the Ministry encourages States and Panchayats to leverage these funds by converging them with various infrastructure schemes of the Central and State Governments.

(b) to (e) Ministry supports the efforts of the States/UTs in computerization of Panchayats with focus of providing online services to the residents of Panchayats. An amount of Rs. 520.66 crore has been allocated to States/UTs, including carryover from previous years, for the computerization of Panchayats under the e-Enablement component of the Rashtriya Gram Swaraj Abhiyan (RGSA) during the last three years and the current year.

In an effort to improve digital Governance, Ministry has provided an online platform namely *eGramSwaraj* as a vital tool for facilitating planning process at the grassroots. It is a comprehensive work-based application for preparation of annual development plans in online mode, and offers enhanced transparency through online access to information and documents, improved accountability by streamlining financial management, reporting, and increased efficiency by simplifying administrative processes. Over 2,50,000 Gram Panchayats are using this platform for their planning process every year.

Furthermore, applications developed by the Ministry like Meri Panchayat has endeavoured to bring transparency in Panchayat Governance by making information on planning, activities and progress of works in Panchayat accessible to public. Similarly, audit online platform has resulted in audit of expenditure of funds allocated under 15th Finance Commission.

Committed to making technology/internet accessible to Panchayats, Ministry has collaborated with the Department of Telecommunications for implementing Digital India, BharatNet project to achieve universal broadband connectivity for all Gram Panchayats. This initiative has opened doors for enhanced e-governance and improved online service delivery.

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